

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

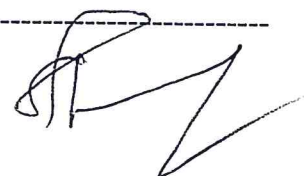
PETITION NUMBER : CA/120/2017
NAME OF THE APPLICANT : TIL HEALTH CARE PVT LTD
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 P. Sriram

PCS for ROC
applicants }



ORDER

PCS representing the applicant present. Representative of ROC present. Report has been filed by the ROC. PCS representing the applicant prayed for time to make submissions. Put up on 20.12.2017.

-sc-

S Vijayaraghavan
Member (Technical)

-sc-

K Anantha Padmanabha Swamy
Member (Judicial)

bc